

° ITEM NO.8

REGISTRAR COURT. 2

SECTION IVA

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 32451/2013

STATE OF M.P.& ORS.

Petitioner(s)

VERSUS

SHAHSIPRABHA JAIN & ORS.

Respondent(s)

(With appln. (s) for c/delay in filing process fee and office report)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit K. Singh, Adv.  
Mr. C. D. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application has been filed by the learned Counsel for the petitioner explaining the delay in filing the spa  
re  
copies. Hence, delay is condoned.  
Issue notice forthwith.  
Post the matter again on 15.09.2015.

(SURAJIT DEY)  
Registrar

JG

Signature Not Verified

Digitally signed by  
Madhu Grover  
Date: 2015.07.10  
16:48:15 SCT  
Reason: